

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 20-21 of 2019**

**IN THE MATTER OF:**

**Federation of Gujarat State Chemists  
And Druggists Association**

**...Appellant**

**Versus**

**The Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant : Mr. Ekansh Mishra, Advocate**

**For Respondent:**

**O R D E R**

**22.08.2019**      Due to paucity of time the matter could not be taken up.  
Post this appeal 'for hearing' on 26<sup>th</sup> September, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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